

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-220(ND)2020

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
23.01.2020**

**NAME OF THE COMPANY: MN Ventures Private Limited V/s. M/s. HFCL
Satellite Communications Limited**

SECTION: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

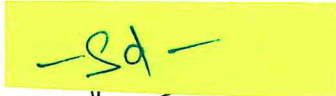
For the Petitioner (s) : Mr. Swaralipi Deb Roy, Advocate


For the Respondent (s) : Mr. Amit Goel, Advocate

ORDER

Mr. Amit Goel, Ld. Counsel has put in appearance on behalf of the Corporate Debtor. He prays for some time to file his reply. Let the same be filed.

To come up for arguments on 19th February 2020.


**(L. N. Gupta)
Member (T)**


**(Ina Malhotra)
Member (J)**